

NATIONAL COMPANY LAW TRIBUNAL
COURT-V, MUMBAI BENCH

18. IA 2386//2020 IA/1693/2020 IA/1663/2021
IA/1897/2022 C.P. (IB)2267/(MB)/2019

CORAM:

SMT. ANURADHA SANJAY BHATIA,
MEMBER (T)

SH. KULDIP KUMAR KAREER,
MEMBER (J)

ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL COMPANY
LAW TRIBUNAL ON **12.01.2023**.

NAME OF THE PARTIES: Daikin Airconditioning India Pvt Ltd
Vs.
Kings Electronics Pvt Ltd

SECTION: 9 of IBC 2016

ORDER

Adv. Meghna Arvind a/w Adv. Prakash Shinde Adv Astha Ojha i/b MDP & Partners appearing for the Resolution Professional is present through Virtual hearing. Hard copies of the IAs are not available with this Bench. Registry, Court Officer and Petitioner shall ensure the availability of the hard copies of the IAs in CP 2267 of 2019 to this Bench before the next date of hearing. List this matter on **31.01.2023**.

Sd/-
ANURADHA SANJAY BHATIA
Member (Technical)

Sd/-
KULDIP KUMAR KAREER
Member (Judicial)

/z/